

पैदा होता है। और चीजों की तो यहां पर कम जरूरत होती है। यहां पर पेट्रोल का उत्पादन ज्यादा होता है—मालिबन एक लाख टन, या उस से कुछ ज्यादा या कम पेट्रोल यहां पर पैदा होता है।

Shri Hem Barua: So far as the public sector refineries are concerned, the oil surplus in the eastern sector is in the hands of the Government, but the oil surplus in the western sector is in the hands of private oil companies. In view of that, may I know how Government propose to have a uniform deal so far as the oil surplus is concerned with ENI.

Shri K. D. Malaviya: I do not know. All these are hypothetical questions. It has not yet been examined. There is some interest shown by Italians to examine a proposal to purchase our surplus. All these are matters of detail to which we have not yet given any attention.

Mr. Speaker: These things have not yet been worked out.

Shri Hem Barua: We are not concerned with the ENI, how they react and all that. We have to depend upon our own reaction and the solutions that we might have so far as our problems are concerned. And this is a problem that vitally concerns us. I am interested in knowing how Government proposes to solve this problem.

Mr. Speaker: That problem has not posed itself to the Minister. Therefore, he thinks it is premature.

Unauthorised Structures Demolished in Jangpura, New Delhi

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430. { **Shri Bishan Chander Seth:**
Shri Mohammad Elias:
Shri A. S. Saigal;
Shri P. L. Barupal;
Shri E. Madhusudan Rao:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that 520 unauthorisedly built structures were pulled down in Jangpura;

(b) if so, how many persons have been rendered homeless; and

(c) whether any alternate arrangements have been made for their accommodation by Government?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The Delhi Municipal Corporation demolished about 1100 enclosures belonging to 520 persons on a piece of land at Link Road near Railway Crossing Jangpura on the 6th April, 1962.

(c) No.

Shri Mohammad Elias: May I know whether the representatives of these juggi dwellers met the hon. Home Minister and they were assured that alternative arrangement for their shelter would be made very soon?

Shri Datar: No assurances were given so far as these persons were concerned. All these structures had been constructed in or after June, 1960. A census had been taken about the previous enclosures, and an attempt is being made to provide alternative accommodation only to those cases and not to these.

Shri Mohammad Elias: Because these juggi dwellers are engaged in very important work like building of houses here in Delhi, the shelter also should be provided. In view of that, would the Government consider giving them alternative shelters before their present dwellings are demolished?

Shri Datar: That is an entirely different question.

Shri Buta Singh: Out of these unauthorised private structures which were demolished by the Delhi Administration, may I know how many belonged to the members of the Scheduled Castes and Scheduled Tribes and others?

Mr. Speaker: That does not arise.

Shri Datar: I am not aware.

Shri A. S. Saigal: May I know whether any officers are deputed to see that unauthorised structures may not be constructed in future?

Shri Datar: Already notices were given. In spite of notices, these unauthorised structures came up. Even thereafter, they were asked to remove the structures; but they did not do that. Then, in the last resort, the Municipal Corporation had to have recourse to this.

Mr. Speaker: Now, the hon. Member is asking about preventive measures so that they would not come up again.

Shri Datar: Government are aware; they are taking preventive measures.

Shri Ansar Harvani: Is it not a fact that while the encroachments of the dwellers of the jhuggis and Jhonpris are always demolished, the encroachments of big persons, big building owners, are not demolished?

Shri Datar: Government make no distinction.

Shri Shiv Charan Gupta: May I know the number of unauthorised structures constructed after June 1960?

Shri Datar: About 1100 have been removed; and there might be a few more constructed after June 1960.

Creation of Eastern Frontier State

*431. **Shri Swell:** Will the Minister of Home Affairs be pleased to state:

(a) whether any communication has been recently received from the All Party Hill Leaders Conference of Assam on the subject of the creation of an Eastern Frontier State following the results of the general elections in the Autonomous Hill Districts of Assam; and

(b) if so, what action has been taken by Government in the matter?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) Yes.

(b) The policy of the Government of India on the demand for the formation of a separate Hill State in Assam has been made clear from time to time and the Prime Minister him-

self has made several pronouncements in this regard.

Shri Swell: In view of the fact that the people of the Hill areas have given a verdict against certain proposals made by the Prime Minister, do Government propose to hold further negotiations with the leaders of the Hill people?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): There is no question of negotiations. So far as I and my colleague the Home Minister are concerned, we are always prepared to meet their representatives and discuss with them. I discussed with them on 3 occasions previously at length; and I am prepared to discuss it with them again if they so wish. We recognised their grievances; they were legitimate; and we tried, in our proposals to suggest something which would lead to the removal of those grievances. We gave them the fullest autonomy in that area. So far as the language, which was the chief question was concerned, they can decide on their own language, English or Hindi or any of their own languages. In effect, we gave, if I may say so, 99 per cent. of what they wanted. In regard to any legislation applying to them, we suggested what is called the Scottish pattern that only if the Members of the Hill States agreed to it in the Assembly then would it be passed. In effect, we went very far.

Now, their proposal to have a separate State is full of difficulties, both for them and for Assam and for India as a whole, economically. Our communications are not directed with each other. The communications are with Assam. Therefore, we suggested that they should have all this autonomy which they want, in their own affairs; and any allotment of funds which go to them directly, there will be no risk of their being reduced by the Assam Government. And, I still hope that if they consider this matter carefully, they will find that they get everything they want plus something more in other directions.